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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/02/2018 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/9 & 10 /CAA/2018
NAME OF THE TRANSFEROR : PRIME PROPERTY HOLDINGS LTD
NAME OF THE TRANSFERRE : TVS ELECTRONICS LTD
UNDER SECTION : 230

S.No.	Name (in Capital)	Represented by	Signature
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1. For TK Bhaskar
Shwetha Vasudevan

counsel for
petitioner



ORDER

Counsel for the applicant present and submitted that the reports of the Official Liquidator and the Regional Director have been received. The counsel prayed for time to make final submissions. Time is enlarged at request. Put up on 26.02.2018.

-sd-

(S VIJAYARAGHAVAN)
Member(Technical)

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(CH. MOHD SHARIEF TARIQ)
Member(Judicial)

bc